

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/53(KB)2024
IN
C.A.(CAA)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	FAIR VYAPAAR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **19.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.